GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:643
ANSWERED ON:15.03.2012
TICKETLESS TRAVELLING
Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Mandlik Shri Sadashivrao Dadoba;Paranjpe Shri Anand Prakash

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have assessed the loss incurred by the ticketless travel in the country; if so, the details thereof;
- (b) whether the Railways have launched any special drive to check ticketless travelling;
- (c) if so, the details thereof;
- (d) the amount collected by the Railways, during the last one year as a result of such special drives, zone-wise; and
- (e) the steps taken/being taken by the Railways to curb the ticketless travelling in the trains?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): The loss incurred by the Railways due to ticketless travel is not quantifiable.
- (b) & (c): Apart from the regular checks, special drives such as Ambush Checks, Fortress Checks, Cross Country Checks are conducted in association with Railway Protection Force and Magistrates against ticketless/irregular travelling. The number of special as well as regular/surprise checks conducted against ticketless/irregular travel from April, 2011 to January 2012 was 14.34 lakhs.
- (d): A statement is laid on the Table of the House.
- (e): The steps taken by the railways to curb the ticketless/irregular travelling in the trains are as follows:
- # Regular and surprise checks are conducted in association with Railway Protection Force, Government Railway Police and Railway Magistrates under the supervision of Senior Officers.
- # These checks are monitored by officers at various levels and intensified during peak rush and festival periods.
- # Intensive Check Posts have been set up to curb the ticketless/irregular travel in unreserved segments at important stations.
- # The minimum penalty for ticketless/irregular travel has been enhanced from Rs.50/- to Rs.250/- with effect from 01.07.2004.